

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

CP No.689/2017  
OA No.1992/2015

New Delhi this the 8th day of March, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J),  
Hon'ble Ms. Praveen Mahajan, Member(A)**

Ravindra Kumar,  
S/o Sh.Vijay Pal Singh,  
R/o Village-Hidauli,  
PO: Muzaffar Nagar (UP).  
(Ex. Constable-Delhi Police). -Applicant

(By Advocate: Shri Ajesh Luthra)

**Versus**

1. Sh.Amulya Patnaik  
Commissioner of Police,  
PHQ, MSO Building,  
IP Estate, New Delhi
2. Sh. Parma Aditiya  
Principal,  
Police Training College,  
Jharoda Kalan, New Delhi
3. Sh. Parma Aditiya,  
Vice Principal (HQ)  
Police Training College,  
Jharoda Kalan,  
New Delhi. -Contemnors/Respondents

(By Advocate: Shri R.N.Singh with Shri Vaibhav Pratap Singh)

**By Hon'ble Mr.Raj Vir Sharma, Member(J)**

**ORDER(ORAL)**

Heard, learned counsel for the petitioner.

2. Perused the compliance affidavit filed by the respondents. We are satisfied that our orders dated 25.05.2017 has been substantially complied with, by the respondents. Therefore, the CP is closed. Notice issued, are discharged.

3. In case any grievance still survives, the applicant shall be at liberty to seek appropriate remedy in accordance with law. No costs.

**(Praveen Mahajan)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member(J)**

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